

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 185 OF 2018**

**Dated: 25<sup>th</sup> March, 2019**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s Aryan MP Power Generation Pvt. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Pratiksha Chaturvedi  
Ms. Shikha Ohri

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Nehul Sharma for R-2

**ORDER**

The learned counsel appearing for the Appellant and the Respondents submitted that pleadings are complete.

Submissions made by the learned counsel appearing for the Appellant and the Respondents, as stated supra, are placed on record.

List the for hearing on **11.07.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/bn*

**(Justice N. K. Patil)**  
**Judicial Member**